

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE C.S.DIAS

TUESDAY, THE 28TH DAY OF APRIL, 2020 /8TH VAISAKHA, 1942

BAIL APPL.NO. TMP 187 OF 2020

(Crime No. 55/2020 of Kanjar Police Station, Idukki District)

**Petitioner/Accused No.1**

Anil P.S, Aged 32 Years, S/o Sivaraman,  
Ani Nivas House, Arakkulam Village

By Advocate Sri. B Surjith & Arun Jose Thomas

**Respondents / State & Complainant**

1. State of Kerala,  
Represented by Public Prosecutor,  
High Court of Kerala  
Ernakulam, Pin – 682031
2. The Sub Inspector of Police,  
Kanjar Police Station,  
Kanjar, Idukki District, Pin - 685590

BY PUBLIC PROSECUTOR SRI.BINEESH.E.C

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON  
28.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**C.S.DIAS, J.**

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**BA TMP No.187 of 2020**

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**Dated this the 28<sup>th</sup> day of April, 2020.**

**ORDER**

Heard the learned counsel for the petitioner  
and the learned Public Prosecutor.

Post for further consideration on 5.5.2020.

**C.S.DIAS  
JUDGE**

sks/28.4.2020